

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(9) C.P. No.1600/I&BC/(MB)/2017

CORAM: Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON 22.03.2018

NAME OF THE PARTIES: Technocrafts Switchgears Pvt. Ltd.  
V/s  
Danco Enterprises India Pvt. Ltd.

SECTION OF THE COMPANIES ACT :241-242.

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**ORDER**

1. The Learned Representatives of both the sides are present.
2. The Respondent's Counsel undertakes to pursue the Settlement.
3. On his request adjourned to **16.04.2018**.

sd/-

**M.K. SHRAWAT**  
**Member (Judicial)**

**22.03.2018.**

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